

**No. 25/1/2016-NCLT**  
**Government of India**  
**National Company Law Tribunal**

6<sup>th</sup> Floor, Block -3,  
CGO Complex, Lodhi Road  
New Delhi-110003

Dated 29<sup>th</sup> June, 2016

**ORDER**

Consequent to the notification no. S.O. 1935 (E) dated 1.6.2016 issued by the Central Government, Ministry of Corporate Affairs following criteria has been laid down for listing of the matters before the National Company Law Tribunal, Principal Bench and National Company Law Tribunal, New Delhi Bench.

S. No.	Bench	Matters pertaining to
1	National Company Law Tribunal, Principal Bench.	(1) Companies having paid up capital more than Rs. 50 lakhs and (2) As per special order of the Hon'ble President, NCLT
2	National Company Law Tribunal, New Delhi Bench.	Companies having paid up capital upto Rs. 50 lakhs

2. The existing and new matters w.e.f. 1<sup>st</sup> July, 2016 will be listed before the abovementioned benches stationed at Block-3, 6<sup>th</sup>-7<sup>th</sup> floor, CGO Complex, Lodhi Road, New Delhi-110003, accordingly.

By order of the National Company Law Tribunal.

  
**Shiv Ram Bairwa)**  
**Registrar**

Copy to:

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi
2. P.As to Hon'ble Members, National Company Law Tribunal, New Delhi
3. Deputy Directors/Bench Officers, NCLT, Delhi
4. P.A. to Secretary, NCLT
5. Website/ Notice Board